

(iii) other schemes such as Group Accident Insurance scheme for Active Fishermen, Techno Socio Economic Survey and development of Inland Fisheries statistics have also been taken up to augment fish production in the State.

(b) The Fish Production during the last three years in Madhya Pradesh is as follows :

Year	Quantity in tonnes
1982	15524
1983	13479
1984	23796 (Provisional)

**Studies on child labour problem conducted by UNICEF, WHO and ILO**

3110. SHRIMATI D. K. BHANDARI : Will the Minister of LABOUR be pleased to state :

(a) whether several indepth studies on the problem of child labour in the country have been conducted by UNICEF, WHO, ILO and other Government and semi-Government organisations as also by social institutions;

(b) if so, salient features thereof and progress made in overcoming the problems; and

(c) whether the child labour has decreased during the Sixth Five Year Plan period and if so, details thereof and plans for the future to meet the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) and (b). Studies on the problem of child labour in the country have been made by UNICEF, ILO and several other organisations/institutions. These studies deal, with various aspects of child labour like statistics, health, nutrition, education and working and living conditions.

Government's consistant endeavour has been to ensure that children compelled by

circumstances to work should be able to work in humane and safe conditions. To this end the following steps have been taken :—

(1) The employment of children has been banned in factories, mines and certain other hazardous employments.

(2) The employment of Children Act which bans the employment of children below 14 years and 15 years of age in certain employments has been amended to make the penalty for violation of its provisions more stringent.

(3) A Central Advisory Board on Child Labour has been set up to render advice to the Central Government on the problems of child Labour. The terms of reference state among other things, that the Board would (a) suggest legislative measures as well as welfare measures for the welfare of working children, and (b) review the progress of welfare measures for working children. Several State Governments/Union Territories have also set up such Advisory Boards on child labour.

(4) Two pilot projects to protect and look after the welfare of (1) carpet weaving children of the Mirzapur Bhadohi area of U.P. and (2) children working in match industry in and around Sivakasi, are being finalised.

(5) Voluntary organisations on child labour are being given financial assistance for action projects relating to nutrition, health, non-formal education and vocational training of working children.

(c) Plan-wise statistics of child labour are not available. However, according to the 1971 Census the number of working children was 10.7 million and in March 83 according to the Planning Commissions estimates the number of working children was 17.36 million. A sum of Rs. 1.53 crores has been provided in the Seventh plan for different

programmes/schemes concerning health, nutrition, non-formal education and training etc. for welfare of working children.

**Vegetable Processing Plant at Pataudi**

3111. SHRI M.V. CHANDRASEKHARA MURTHY : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to refer to the reply given to Starred Question No. 235 on the 26 July, 1982 and Starred Question No. 428 on 15 April, 1985 regarding Vegetable Processing Plant in Haryana and State :

(a) whether the Modern Food Industries (India) Ltd. has cleared the feasibility report for fruit and vegetable processing plant;

(b) whether the land for establishing the plant has been acquired in Pataudi;

(c) if so, the time by which the said plant will start functioning and the progress made in setting up of the plant; and

(d) the reasons for such a long delay in setting up this plant with details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K. P. SINGH DEO) :

(a) The feasibility report is still under consideration of the company.

(b) to (d). Do not arise.

**Supply of Coconut Oil by Kerala through Fair Price Shops**

3112. SHRI P. A. ANTHONY : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Union Government are aware of Kerala Government's decision to supply coconut oil through fair price shops at a cheaper rate; and

(b) whether the Centre would procure coconut oil and distribute it to various States as in case of imported edible oils ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K. P. SINGH DEO) :

(a) Yes, Sir.

(b) No, Sir. No indigenous edible oil is being procured by Central Government.

[Translation]

**Production of pulses and oilseeds in Bihar**

3113. SHRI KUNWAR RAM : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of projects/schemes introduced to increase the production of pulses and oil seeds in Bihar during the last three years and the targets set for production thereof;

(b) the extent to which targets have since been achieved; and

(c) the names of the projects/schemes to be introduced/implemented during the current year and coming years and the estimated cost thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) to (c). A Statement is given below.

**Statement**

(a) to (c). For increasing the production of Pulses and Oilseeds in Bihar during the last 3 years, the following Central Sector/ Centrally Sponsored Schemes were in operation :

**Pulses**

1. Centrally Sponsored Scheme on Intensive Pulses Development Programme (including Summer Moong Production and Bariaha Tal Programme);
2. Central Sector Scheme on Minikit Demonstration Programme.